

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P No. 19 of 2021

M V Balajee Rao --- --- Petitioner
Versus
Durga Bai --- --- Opp. Party

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Petitioner: Mr. Anurag Kashyap, Advocate
For the Opp. Party: Mr. Sahay Gaurav Piyush, Advocate

04 / 07.09.2021 Learned counsel for the opposite party prays for and is allowed two weeks' time to file reply to the main petition as well as supplementary affidavit. Petitioner, if so advised, may file reply thereto. Let such reply be filed at least two days before the next date.

2. The matter be listed on 28.09.2021.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/